

**GOVERNMENT OF INDIA  
HUMAN RESOURCE DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:1700  
ANSWERED ON:04.08.2010  
REFORMS IN SECONDARY EDUCATION  
Mani Shri Jose K.

**Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:**

- (a) whether the Central Board of Secondary Education (CBSE) has decided to reform the secondary education examination in the country;
- (b) if so, the details thereof;
- (c) whether the Government has sought the opinion of the State Governments about the reforms suggested by CBSE;
- (d) if so, the response of the State Governments thereto; and
- (e) the final decision of the Union Government thereon?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SMT. D. PURANDESWARI)

(a) & (b): In consonance with the National Policy on Education, 1986 (as modified in 1992), and the National Curriculum Framework-2005, Central Board of Secondary Education has taken up the following reform measures to raise the educational standard in the schools affiliated to it :

(i) There will no class X Board examination w.e.f. 2011 for students in the senior secondary school affiliated to CBSE who do not wish to move out of the CBSE system after class X. However, students studying in the secondary schools affiliated to CBSE will be required to appear in the Board examination as they will be leaving the school after class X.

(ii) Continuous and Comprehensive Evaluation (CCE) has been strengthened for class 9 in the affiliated schools w.e.f. 2009-10 and is being done for class 10 in 2010-11.

(iii) Grading system has been introduced at the secondary level (for classes IX & X) effective from 2009-10 academic session.

(c) to (e): These reforms have been introduced only in the schools affiliated to CBSE, and hence there was no occasion to consult the States.